

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15874/2026	GIRISH CHANDRA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /118 /2026 () //	
2	D-BLAPL/15875/2026	ARMAN QURESHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /335 /2021 () //	
3	D-BLAPL/15877/2026	SAROJINI SAHOO @ RAJANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /292 /2025 () //	
4	D-BLAPL/15878/2026	MIR JAMIL ALLI @ KALA BABU VS STATE OF ODISHA	SUBHRAJIT MOHANTY VS	KHANDAGIRI P.S. /832 /2025 () //	
5	D-BLAPL/15882/2026	JAGANNATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 () //	
6	D-BLAPL/15883/2026	DILEEP KUMAR P. VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	EOW,BHUBANESWAR /6 /2023 () //	
7	D-BLAPL/15888/2026	BIDESHI NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	BALIMI /253 /2025 () //	AOR20220000053C202600039
8	D-BLAPL/15889/2026	UMESH SAHU VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /241 /2025 () //	
9	D-BLAPL/15891/2026	GURUDEV DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
10	D-BLAPL/15893/2026	CHANDAN DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GRAM GANJAM /35 /2026 () //	
11	D-BLAPL/15895/2026	HAREKRUSHNA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /580 /2025 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :27/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/15896/2026	ARUN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /323 /2025 () //	
13	D-BLAPL/15898/2026	SAJID SHA @ SAJIT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHILA P.S.(BBSR) /212 /2015 () //	
14	D-BLAPL/15904/2026	CHANDAN ROUT @ PINTU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /258 /2026 () //	
15	D-BLAPL/15909/2026	LOKESH @ LUKESH SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /607 /2024 () //	
16	D-BLAPL/15915/2026	BHURAJ BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /5 /2026 () //	
17	D-BLAPL/15925/2026	AKASH @ ABHIJIT PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /184 /2026 () //	
18	D-BLAPL/15926/2026	AMITABV BISOI @ AMIYA @ AMITABH BISOYI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SHERAGADA /318 /2025 () //	
19	D-BLAPL/15928/2026	BIKASH NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /5 /2026 () //	
20	D-BLAPL/15931/2026	ABHI @ ABHIJIT SURIN VS STATE OF ODISHA	BYOMOKESH SAHOO-O-1988/99 VS	GOVINDPUR /46 /2026 () //	
21	D-BLAPL/15932/2026	RAJESH SINGH @ RAJESH SINGH SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KOIDA /240 /2025 () //	
22	D-BLAPL/15936/2026	ANANDA BHOI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //	
23	D-BLAPL/15942/2026	SIDHESWAR BAG @ SIDHU YADAB	PRADEEP KUMAR DAS	SINAPALI /115 /2026	AOR20220001207C202600037

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15947/2026	RAJA KISHORE @ RAJA BISWAL	ACHYUTANANDA PATTANAIK	NACHUNI /29 /2025	AOD20240000586C202600154
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15948/2026	BAINATH ACHARYA	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /220 /2026	AOD20240000242C202600126
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15955/2026	JASHOBANTA SETH	JAGABANDHU SAHU	BUDEN /45 /2025	AOR20220001487C202600079
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15961/2026	SANTOSH NAIK	DUSHMANTA KUMAR BISWAL	KUMBHARAPARA /337 /2024	AOR20220001297C202600129
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15962/2026	MUNA @ MANOJ DAS	ARIJEET MISHRA	PATTAMUNDAI MODEL /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15965/2026	SIMANTA PRADHAN	SURYAKANTA DWIBEDI	SORO /363 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15966/2026	TAPAS KUMAR MAITY @ TAPAS MAITY @ TAPAN MAITY	MADAN MOHAN SWAIN	LALBAG /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15971/2026	ANNA @ ANADI CHARAN SAHOO	PRAKASH CHANDRA DASH	NISCHINTAKOILI /196 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15972/2026	DEV SENA	AKSHAYA KUMAR SAHOO	SINAPALI /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15974/2026	INDRARAJ PAHARIA	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15977/2026	GAMBHIR DHARUA	AKSHAYA KUMAR SAHOO	KOMNA PS /17 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/15978/2026	STATE OF ODISHA SANKARSAN DALEI VS	PRASANNA KUMAR MISHRA VS	// BHUBAN /388 /2024 ()	
36	D-BLAPL/15980/2026	STATE OF ODISHA MAHENDRA KAHALI VS	SURYAKANTA DASH VS	// BADACHANA /337 /2025 ()	
37	D-BLAPL/15986/2026	STATE OF ODISHA AMARENDRA MOHAPATRA @ DIPU VS	ASHUTOSH MISHRA VS	// SPL.TASK FORCE /11 /2022 ()	
38	D-BLAPL/15995/2026	STATE OF ODISHA SAMBHU NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /1262 /2024 ()	AOR20220001311C202600049
39	D-BLAPL/15996/2026	STATE OF ODISHA SAMBHU NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /1225 /2024 ()	AOR20220001311C202600050
40	D-BLAPL/15999/2026	STATE OF ODISHA MAMATA DAS VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202600119
41	D-BLAPL/16000/2026	STATE OF ODISHA JAGDISH KUMAR VS	PRASANTA KUMAR PRADHAN VS	// // ()	AOR20230000705C202600016
42	D-BLAPL/16001/2026	STATE OF ODISHA MD DANISH VS	DIBYA PRAKASH MISHRA VS	// // ()	AOR20220002454C202600070
43	D-CMAPL/15520/2026	STATE OF ODISHA SAMIKSHA PANIGRAHI VS	ADV. VS	// // ()	
44	D-CMP/24854/2026	MANAS RANJAN PANDA DHARANIDHAR MAHANA VS	AMIT PRASAD BOSE VS	// // ()	
45	D-CMP/24866/2026	GADADHAR MAHANA AFSANA BIBI VS	AMIT PRASAD BOSE VS	// // ()	
		GOLAM RUB KHAN		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CMP/24874/2026	NALLA RADHA VS KUNI PAIKO@BISOI	AMIT PRASAD BOSE VS	// ()	
47	D-CMP/24880/2026	JAGAT KUMAR KAR VS RAJESH CHANDRA MOHANTY	HRUDANANDA MOHAPATRA VS	// ()	
48	D-CMP/24891/2026	CHANDRAKANT TIRKEY VS ROSHAN TIRKEY	PRASANTA KUMAR SATAPATHY VS	// ()	
49	D-CMP/24925/2026	AXIS BANK VS BRAJAKISHORE MISHRA	Rajjeet Roy VS	// ()	AOR20220001462C202600052
50	D-CONTC/24818/2026	PRATAP CHANDRA BARAD VS USHA PADHEE, IAS	ADV. VS	// ()	
51	D-CONTC/24824/2026	AKSHAY KUMAR PANDA VS ANU GARG, I.A.S	ADV. VS	// ()	
52	D-CONTC/24831/2026	RAMA CHANDRA HATI VS ER.BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF (WR), KHURDA	ADV. VS	// ()	
53	D-CONTC/24838/2026	SAUMYA SRIVIDYA VS ASHEESH PANDEY,MANAGING DIRECTOR ,UNION BANK OF INDIA	ADV. VS	// ()	
54	D-CONTC/24876/2026	BIDYARANI DAS VS SAPHALYA MANDITA PRADHAN, ADDL. DIST. MAGISTRATE CUM DIST. REGISTRAR, KHORDHA	PRABIN DAS VS	// ()	
55	D-CONTC/24882/2026	BIBHUTI BHUSAN BEHERA VS DR. MRINALINI DARSWAL, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	ADV VS	// ()	AOR20220001600C202600127
56	D-CONTC/24883/2026	CHINMAY SENAPATI VS DR. SUSANTA KUMAR SWAIN, CHIEF DISTRICT MEDICAL OFFICER AND PUBLIC HEALTH OFFICER NAYAGARH	ADV VS	// ()	AOD20240000714C202600009
57	D-CONTC/24884/2026	RAMA CHANDRA DASH	Asutosh Rout	//	AOD20230000737C202600083

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-CRLA/15872/2026	KALI PRASANNA MOHAPATRA, DIRECTOR HIGHER EDUCATION	VS	//	
		NARENDRA KUMAR BHOI	AJAYA KUMAR NANDA	KHAPRAKHOL /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLA/15881/2026	KRITIBAS @ KRUTIBAS BANDHA	PRATIK DASH	SIMULIA /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/15918/2026	RABINDRA BHOI	MANOJ KUMAR PANDA	JAGATPUR /173 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/15935/2026	SK. ALLI @ SHAIKH ALLI	JYOTIRMAYA SAHOO	BOLAGARH P.S. /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLA/15985/2026	BALIA MARANDI	SURYAKANTA DWIBEDI	BETNOTI /364 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMA/15907/2026	ASISH KUMAR DHAL	PRASANTA KUMAR NANDA	LAXMISAGAR P.S. /724 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMA/15970/2026	KANCHAN DAS	SAROJANANDA MISHRA	BANSADA /335 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/15894/2026	JISU @ JIHUSAYA @ JIHUSOYA RAITA	JUGALA KISHORE PANDA	NUAGAM (DIGAPAHANDI) /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/15906/2026	NARAYAN JENA	RABI NARAYAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/15910/2026	MANAS KUMAR DEY	PRAVAT KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/15929/2026	CHARULATA @ TARULATA MANDHATA	AMIT PRASAD BOSE	MAHILA P.S.(BBSR) /84 /2019	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CRLMC/15939/2026	STATE OF ODISHA BABAJI JENA VS	GYANENDRA KUMAR TRIPATHY VS	// BALIPATNA /40 /2016 ()	
70	D-CRLMC/15950/2026	STATE OF ODISHA SRIDHAR DAS VS	AKSHAYA KUMAR SAHOO VS	// //0 ()	
71	D-CRLMC/15973/2026	STATE OF ODISHA SUDHANSU SEKHAR JENA VS	JAYASINGH BEHERA VS	// //0 ()	
72	D-CRLMC/15991/2026	KALPANA PARIDA JITU NAIK @ JITENDRA NAIKA VS	SIDHARTHA SANKAR RAY (2) VS	// GANGAPUR (ASKA) /64 /2014 ()	
73	D-CRLMC/15992/2026	STATE OF ODISHA LAXMIDHAR KHUNTIA VS	SUKANTA KUMAR DALAI VS	// BANAPUR P.S. /67 /1997 ()	
74	D-CRLMP/15892/2026	STATE OF ODISHA JADUNATH SENAPATI VS	RABI NARAYAN PANDA VS	// //0 ()	
75	D-CRLMP/15900/2026	STATE OF ODISHA CHINMAY SENAPATI VS	NIRMAL RANJAN ROUSTRAY VS	// // ()	AOD20240000714C202600010
76	D-CRLMP/15908/2026	STATE OF ODISHA MEENAKSHI HOTA VS	PRANAB RANJAN CHHATOI VS	// //0 ()	
77	D-CRLREV/15879/2026	STATE OF ODISHA LAMBODAR DANDASENA VS	DIGAMBARA MISHRA VS	// //0 ()	
78	D-EXP/24896/2026	SESHADEV PATEL MIHIR KUMAR PARIDA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
79	D-FAO/24812/2026	DISTRICT EDUCATION OFFICER, CUTTACK D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS	PRAMOD KUMAR TRIPATHY VS	// // ()	
		KAMPANI MALLIK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-FAO/24867/2026	PRANABA PRASAD PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
81	D-FAO/24869/2026	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
82	D-FAO/24870/2026	GOURISHANKAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
83	D-FAO/24879/2026	STATE OF ODISHA VS BINAYA KUMAR PARIDA	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000172C202600189
84	D-JCRLA/16003/2026	DEEPAK KUMAR SAHOO @ DIPU VS STATE OF ODISHA	ADV. VS	LINGARAJ P.S. /154 /2025 () //	
85	D-JCRLA/16004/2026	SAROJ BHABASAGAR VS STATE OF ODISHA	ADV. VS	CAPITAL P.S. /303 /2016 () //	
86	D-JCRLA/16005/2026	FAGU CHARAN MALLIK VS STATE OF ODISHA	ADV. VS	AUL /27 /2018 () //	
87	D-JCRLA/16006/2026	MANOJ DEHURY VS STATE OF ODISHA	ADV. VS	KHAJURIPADA /177 /2025 () //	
88	D-JCRLA/16007/2026	ANANTA BEHERA @ SURESH VS STATE OF ODISHA	ADV. VS	PIPLI /520 /2023 () //	
89	D-JCRLA/16008/2026	LITU NAYAK VS STATE OF ODISHA	ADV. VS	PIPLI /542 /2025 () //	
90	D-JCRLA/16009/2026	PADIA @ PRADIP MAJHI VS STATE OF ODISHA	ADV. VS	BRAHMAGIRI /37 /2024 () //	
91	D-LAA/24889/2026	HEMENDRA SETHI	RABINDRA KUMAR PATTANAIAK	//	AOD20240000968C202600012

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SPL LAND ACQUISITION OFFICER		//	
92	D-MACA/24917/2026	THE MANAGER, LEGAL, TATA AIG GENERAL INSURANCE, CUTTACK, PATNABANESWAR	ANIL KUMAR PATNAIK	//	
		VS	VS	0	
		LIVARANI SAHU		//	
93	D-MACA/24930/2026	RABINDRA PANDA	DEBASISH PATNAIK	//	
		VS	VS	0	
		MITHILA SATNAMI		//	
94	D-RPFAM/24829/2026	MUNU ROHIDAS	SANJEEV UDGATA	//	
		VS	VS	0	
		RUKMANI ROHIDAS		//	
95	D-RPFAM/24845/2026	ROHIT KUMAR DAS	BIRAJA PRASAD TRIPATHY (SR. ADV.)	//	
		VS	VS	0	
		SASMITA BEHERA		//	
96	D-RSA/24822/2026	SAROJ KUMAR BARDHAN	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		SUSAMA NAYAK		//	
97	D-RSA/24890/2026	PRIYADARSHINI PATRI ALIAS NANDA	ARUN KUMAR BUDHIA	//	AOD20240000603C202600019
		VS	VS	0	
		RAJKISHORE NANDA		//	
98	D-RVWPET/24828/2026	AJIT KUMAR SINGH BABU	SASWATI MOHAPATRA	//	
		VS	VS	0	
		COMMISSIONER, KENDRIYA VIDYALAYA SANGATHANA, NEW DELHI		//	
99	D-TRP(C)/24834/2026	LIPSA MOHANTY	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		JANMAJAY CHHOTROY		//	
100	D-TRP(C)/24847/2026	HASYESWARI MAJHI	ABHAYA KUMAR SHARMA	//	
		VS	VS	0	
		PRAKASH CHANDRA MIRDHA		//	
101	D-WA/24886/2026	SECRETARY OF SCHOOL AND MASS EDUCATION DEPT, CUTTACK	DEBODISHA	//	LOD20240000200C202600183
		VS	VS	0	
		PRADIPTA KUMAR DASH		//	
102	D-WA/24923/2026	ORISSA STATE WAREHOUSING CORPORATION, BBSR	DR. NAGENDRA KUMAR MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :27/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-WP(C)/24792/2026	BARUN KUMAR MAJHI BIJAYA KUMAR BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202600126
104	D-WP(C)/24793/2026	MANORANJAN BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202600128
105	D-WP(C)/24794/2026	NIRUPAMA SAHOO VS UNION OF INDIA	SAHASRA JYOTI NANDA VS	// // ()	
106	D-WP(C)/24795/2026	RUSTAM JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202600124
107	D-WP(C)/24796/2026	MAGUNI MALIK VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202600125
108	D-WP(C)/24797/2026 WP(C)/17126/2026	AMRUTI BEURA @ AMRUTI MANJARI BEURA VS ODISHA POWER TRANSMISSION CORPORATION LIMITED, BHUBANESWAR	DAYANANDA MOHAPATRA VS	// // ()	
109	D-WP(C)/24798/2026 WP(C)/17178/2026	GYANARANJAN DHAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()	
110	D-WP(C)/24799/2026	BISTAPITA PRAJA SANGHA SOCIETY, ANGUL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // ()	
111	D-WP(C)/24800/2026	PRADIPTA KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()	
112	D-WP(C)/24801/2026 WP(C)/17147/2026	BIJAYA KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // ()	
113	D-WP(C)/24802/2026	SRIKANTA CHANDRA SAMAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/24803/2026	KESHAB KINKAR PRADHAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
115	D-WP(C)/24804/2026 WP(C)/17120/2026	SUBODHA KUMAR BAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
116	D-WP(C)/24805/2026 WP(C)/17121/2026	NIRANJAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
117	D-WP(C)/24806/2026	SULOCHANA BARIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
118	D-WP(C)/24807/2026	SANTOSH KUMAR RATH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
119	D-WP(C)/24808/2026	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	
120	D-WP(C)/24809/2026 WP(C)/17151/2026	NALU PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
121	D-WP(C)/24810/2026	RAJIB KUMAR JENA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
122	D-WP(C)/24811/2026 WP(C)/17129/2026	CHITRASEN PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
123	D-WP(C)/24813/2026 WP(C)/17166/2026	SURENDRA KUMAR BEURA VS PRINCIPAL SECRETARY OF GOVT., HOUSING AND URBAN DEVELOPMENT DEPTT., BHUBANESWAR	SANGRAM KESHARI MISHRA VS	// 0 //	AOR20220001606C202600008
124	D-WP(C)/24814/2026	PRASANTA KUMAR SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
125	D-WP(C)/24815/2026	HIMANSU RANJAN MISHRA	KOUSIK ANANDA GURU	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/17172/2026	VS STATE OF ODISHA	VS	0 //	
126	D-WP(C)/24816/2026	SHRADDHANJALI SENAPATI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
127	D-WP(C)/24817/2026	MUKESH BATHRE VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
128	D-WP(C)/24819/2026	JAMUNA RATH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
129	D-WP(C)/24820/2026	NABAKRUSHNA DAS VS UCO BANK, BALASORE	SANDHYA RANI PARIDA VS	// 0 //	
130	D-WP(C)/24821/2026 WP(C)/17173/2026	LAKSHMAN CHHATOI VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0	
131	D-WP(C)/24823/2026	MAHANADI COALFIELDS LTD., ANUGUL VS PABITRA PRADHAN(DEAD), HARAMANI PRADHAN	SAKTIDHAR DAS VS	// 0 //	
132	D-WP(C)/24825/2026	JAY PRAKASH SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
133	D-WP(C)/24826/2026	CHANDRAKANTA RATH VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //	
134	D-WP(C)/24827/2026	MAHANADI COALFIELDS LTD., ANUGUL VS RAJKISHORE BEHERA	SAKTIDHAR DAS VS	// 0 //	
135	D-WP(C)/24830/2026	PRAGNYA NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
136	D-WP(C)/24832/2026	MAHANADI COALFIELDS LTD., ANUGUL VS	SAKTIDHAR DAS VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/24833/2026	MANOHAR DEHURY @ RANA CHITTARANJAN ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	
138	D-WP(C)/24835/2026	SATCHIDANANDA DASH VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //	
139	D-WP(C)/24836/2026	KARUNAKAR MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
140	D-WP(C)/24837/2026	MAHANADI COALFIELDS LTD., ANUGUL VS PRATIMA SAHU(DEAD), BHAGBAN SAHU	SAKTIDHAR DAS VS	// 0 //	
141	D-WP(C)/24839/2026	ADAPA HARI PRASAD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
142	D-WP(C)/24840/2026	MAHANADI COALFIELDS LTD., ANUGUL VS MANMOHAN PRADHAN(DEAD.), DOLAGOBINDA PRADHAN	SAKTIDHAR DAS VS	// 0 //	
143	D-WP(C)/24841/2026	CHANDAN BHARATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
144	D-WP(C)/24842/2026	RASHMITA KHUNTIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
145	D-WP(C)/24843/2026	NAREN KUMAR MAJHI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
146	D-WP(C)/24844/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //	
147	D-WP(C)/24846/2026	DURGA CHARAN SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/24848/2026	K. DILISWAR RAO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
149	D-WP(C)/24849/2026	MANOJ KUMAR PARIMANIK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// () //	
150	D-WP(C)/24850/2026	PUNA CHANDRA RANA VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	ASTAMI TANDIA VS	// () //	
151	D-WP(C)/24851/2026	DINABANDHU PANIGRAHI VS UNION OF INDIA	NIRMAL RANJAN ROURAY VS	// () //	AOD20240000714C202600011
152	D-WP(C)/24852/2026	UMAKANTA SAHU VS STATE OF ODISHA	PRITI PUNYATOYA VS	// () //	
153	D-WP(C)/24853/2026	SHREEKANTA MISHRA VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	ASTAMI TANDIA VS	// () //	AOD20250000729C202600002
154	D-WP(C)/24855/2026	ANITA NAG VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
155	D-WP(C)/24856/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	// () //	AOD20260000172C202600051
156	D-WP(C)/24857/2026	SURYAKANTA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
157	D-WP(C)/24858/2026	SRADHANJALI PATTANAİK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// () //	
158	D-WP(C)/24859/2026	SARAT KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600114
159	D-WP(C)/24860/2026	BARAL ENGINEERS, KHORDHA	KHIROD CHANDRA MAJHI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/17163/2026	VS	VS	0	
		R.T.O., BHUBANESWAR-1		//	
160	D-WP(C)/24861/2026	ABHISEK BISWAL	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/24862/2026	NARENDRA KUMAR NAIK	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/24863/2026	SANGITA BHOL	ALOK KUMAR MOHAPATRA	//	AOR20220001711C202600004
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/24864/2026	PRABHAT MARTHA	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/24865/2026	RAJU SAHU	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/24868/2026	SHYAM GADABA	PRANAYA KUMAR MAHARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/24871/2026	JINDALSTEEL LTD., (FORMERLY KNOWN AS JINDALSTEEL POWER LTD.) NISHA, ANGUL	STERSAMN PANDA	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR		//	
167	D-WP(C)/24872/2026	ARJUN MAHAKUDU	PRAVAT KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/24873/2026	JAYANTI BEHERA	RAJESH RANJAN SAHOO	//	
	WP(C)/17170/2026	VS	VS	0	
		THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL		//	
169	D-WP(C)/24875/2026	NEELAM KUMAR SWAIN	SOUBHAGYA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/24877/2026	MANOHAR @ MANUAR BUX	RAJESH RANJAN SAHOO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/24878/2026	THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL ODISHA STATE WAREHOUSING CORPORATION, BHERANSIPUR	MANOJA KUMAR MOHANTY	//	
		VS	VS	0	
172	D-WP(C)/24881/2026	M/S.ORIGO COMMODITIES INDIA PVT.LT, HARYANA		//	
		JEETENDRA SAHOO	AMRITMAY PANDA	//	
		VS	VS	0	
173	D-WP(C)/24885/2026	STATE OF ODISHA ANANTA SAMAL	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
174	D-WP(C)/24887/2026	THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL NARENDRA BADANAYAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
175	D-WP(C)/24888/2026	STATE OF ODISHA PURUSOTTAM SAHOO	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
176	D-WP(C)/24892/2026	STATE OF ODISHA DEVASIS PATNAIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
177	D-WP(C)/24893/2026	STATE OF ODISHA RAJAT KUMAR RANA	BADRI VISHAL PRIYADARSHAN	//	
		VS	VS	0	
178	D-WP(C)/24894/2026	STATE OF ODISHA RAJANEE @ RAJANI NAIK	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
179	D-WP(C)/24895/2026	THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL RABINDRA NATH MOHAPATRA	DURGA PRASAD PANIGRAHI	//	
		VS	VS	0	
180	D-WP(C)/24897/2026	STATE OF ODISHA SATYA PRAKASH SAMAL	ARIJEET MISHRA	//	
		VS	VS	0	
181	D-WP(C)/24898/2026	THE COLLECTOR, KENDRAPARA DR.SARASWATI PANDA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/24899/2026	YUDHIISTHIRA MAHANANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //	
183	D-WP(C)/24900/2026	BALABHADRA SETHY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
184	D-WP(C)/24901/2026	JOGAPITHA KAPILASH DEBASABHA, DHENKANAL VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// () //	
185	D-WP(C)/24902/2026	RAMESH CHANDRA DASH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
186	D-WP(C)/24903/2026	NADA NAIK VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	// () //	
187	D-WP(C)/24904/2026	RAJENDRA NATH NAYAK VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600116
188	D-WP(C)/24905/2026	NIRUPAMA DASH VS THE SECRETARY WOMEN AND CHILD DEVELOPMENT, BHUBANESWAR	BINOD KUMAR HATI VS	// () //	
189	D-WP(C)/24906/2026	BISWAJIT PRASAD BHOL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //	AOR20220001711C202600003
190	D-WP(C)/24907/2026	RISHABH PRASAD VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //	AOR20220001711C202600006
191	D-WP(C)/24908/2026	M/S GMR ENTERPRISES VS THE COMMISSIONER OF COMMERCIAL TAXES AND G.S.T	DEBA PRASAD MISHRA VS	// () //	AOD20240000116C202600012
192	D-WP(C)/24909/2026	SAKUNTALA PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	// () //	AOR20220001492C202600151
193	D-WP(C)/24910/2026	KARTIK NAYAK	SOUMYAJYOTI BISWAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-WP(C)/24911/2026	STATE OF ODISHA GIRIDHARI PADHAN	DHANANJAYA MUND	//	AOR20220001492C202600152
		VS	VS	()	
195	D-WP(C)/24912/2026	STATE OF ODISHA BIJAYA KUMAR NAYAK	ALOK KUMAR MOHAPATRA	//	AOR20220001711C202600005
		VS	VS	()	
196	D-WP(C)/24913/2026	STATE OF ODISHA BIJAY KUMAR GIRI	MANAS PATI	//	AOR20220001535C202600115
		VS	VS	()	
197	D-WP(C)/24914/2026	STATE OF ODISHA PRASANTA KUMAR PANI	SANJIB MOHANTY	//	AOR20220001611C202600098
		VS	VS	()	
198	D-WP(C)/24915/2026	REGISTRAR, UTKAL UNIVERSITY SAMAR MUDULI	SANJIB MOHANTY	//	AOR20220001611C202600099
		VS	VS	()	
199	D-WP(C)/24916/2026	REGISTRAR, UTKAL UNIVERSITY HITANSHU KUMAR MOHANTA	SOMANATH MISHRA	//	
		VS	VS	()	
200	D-WP(C)/24918/2026	TATA POWER NORTH ODISHA DISTRIBUTION LTD, BALESWAR CHINMAYEE DAS	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
201	D-WP(C)/24919/2026	STATE OF ODISHA KUNA CHHACHAN	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
202	D-WP(C)/24920/2026	STATE OF ODISHA MAMATA SWAIN	SOUMYAJYOTI BISWAL	//	
		VS	VS	()	
203	D-WP(C)/24921/2026	STATE OF ODISHA NILAMANI SWAIN	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
204	D-WP(C)/24922/2026	STATE OF ODISHA PITABAS CHHURA	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/24924/2026	STATE OF ODISHA SARAT KUMAR BISWAL @ PRADHAN VS	SUDHANSU SEKHAR JENA VS	// // ()	
206	D-WP(C)/24926/2026	STATE OF ODISHA PURNA CHANDRA PATRA VS	SUKANTA KUMAR DALAI VS	// // ()	
207	D-WP(C)/24927/2026	STATE OF ODISHA MURSID ALI SHA VS	SUKANTA KUMAR DALAI VS	// // ()	
208	D-WP(C)/24928/2026	STATE OF ODISHA ANTARYAMI PATTNAIK VS	MANOJ KUMAR PATI VS	// // ()	
209	D-WP(C)/24929/2026	STATE OF ODISHA JUBULA KUMAR JETHY @ JETHI VS	SUKANTA KUMAR DALAI VS	// // ()	
210	D-WP(C)/24931/2026	STATE OF ODISHA SUSHANT KUMAR MOHARANA VS	SUKANTA KUMAR DALAI VS	// // ()	
211	D-WP(C)/24932/2026	STATE OF ODISHA ALOK KUMAR RATHA VS	AVIJIT PAL VS	// // ()	
212	D-WP(C)/24933/2026	STATE OF ODISHA MENAKA MOHAPATRA VS	SUSANTA KUMAR LENKA VS	// // ()	AOR20220001299C202600035
213	D-WP(C)/24934/2026	STATE OF ODISHA ASHOK KUMAR ROUSTRAY VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600102
214	D-WP(C)/24935/2026	THE REGISTRAR, UTKAL UNIVERSITY FAKIRA SAHOO VS	ALOK KUMAR MOHAPATRA VS	// // ()	AOR20220001711C202600007
215	D-WP(C)/24936/2026	STATE OF ODISHA BASANTA KUMAR DASH VS REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// // () //	AOR20220001611C202600100

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/24937/2026	MANJULATA MALLIK VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// () //	AOR20220004593C202600023
217	D-WP(C)/24938/2026	SUKADEV SAHU VS STATE OF ODISHA	PRABHAKAR SABAT VS	// () //	AOD20260000172C202600053
218	D-WP(C)/24939/2026	M/S ORIENTAL SECURITY SERVICE VS UNION OF INDIA	KISHORE KUMAR MISHRA VS	// () //	AOD20250000498C202600046
219	D-WP(C)/24940/2026	SRIKANTA SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //	AOR20220001711C202600008
220	D-WPCRL/15917/2026	BANITA DHURUA VS STATE OF ODISHA	KARUNAKAR GAYA VS	//0 () //	
221	D-WPCRL/15922/2026 WPCRL/66/2026	PRAVAKAR JENA VS STATE OF ODISHA	OM PRAKASH SAHU VS	//0 () //	
222	D-ABLAPL/15871/2026	MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL @ VS STATE OF ODISHA	MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL @ VS	PADAMPUR /231 /2025 () //	
223	D-ABLAPL/15873/2026	TRILOCHAN HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	UMERKOTE /57 /2026 () //	
224	D-ABLAPL/15876/2026	KAILASH JENA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /135 /2026 () //	
225	D-ABLAPL/15880/2026	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DASPALLA /127 /2026 () //	
226	D-ABLAPL/15884/2026	ARUN KUMAR VS STATE OF ORISSA	ABHISHEK DASH VS	JAIPATNA /132 /2025 () //	AOD20240000186C202600041
227	D-ABLAPL/15885/2026	BISWAJIT PANDA	BHABANI SANKAR MISHRA	KUAKHIA /169 /2019	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/15886/2026	BIVISAN DAS	RABI NARAYAN PANDA	TIHIDI /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/15887/2026	ARUN KUMAR	ABHISHEK DASH	BELPARA /148 /2025	AOD20240000186C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/15890/2026	TAPAS NAIK	BHABANI SANKAR MISHRA	INDUASTRIAL,NISA /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/15897/2026	ABHISEKH ROUTRAY	AYUSH PATTNAIK	NAYAPALLI P.S. /247 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/15899/2026	DILLIP BISWAL	JANMEJAYA KATIKIA	PURUSHOTTAMPUR /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/15901/2026	SARADA PRASANNA JENA	KARUNAKAR GAYA	BALIANTA P.S. /247 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/15902/2026	ROSHAN TAPPO	SMRUTI RANJAN ROUT	KUCHINDA /81 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/15903/2026	SATYA @ SATYANARAYANA NAG	SANJAYA KUMAR PANIGRAHI	SONEPUR /170 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/15905/2026	ARJUN BAGH	SK. ZAFARULLA	GHANTAPADA /96 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/15911/2026	BUDHANATH BEJA	TARA PRASAD MOHAPATRA	PURI TOWN /275 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/15912/2026	MD.JUNIED @ JUNED @ BANTI	SUSANTA KUMAR TRIPATHY	PATTAMUNDAI MODEL /103 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/15913/2026	STATE OF ODISHA BIBEKA SAHANI @ BIBEKANANDA SAHANI VS	JYOTIRMAYA SAHOO VS	// MARSHAGHAI /212 /2026 ()	
240	D-ABLAPL/15914/2026	STATE OF ODISHA SK. ABJAL WARISH VS	SUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI MODEL /105 /2026 ()	
241	D-ABLAPL/15916/2026	STATE OF ODISHA PRAVAT BHOI VS	BIDESHI KUMAR GHADEI VS	// KISSANNAGAR PS /208 /2025 ()	
242	D-ABLAPL/15919/2026	STATE OF ODISHA SAIJUDIN KHAN VS	SUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI /103 /2026 ()	
243	D-ABLAPL/15920/2026	STATE OF ODISHA MUNA NAHAK VS	JANMEJAYA KATIKIA VS	// PURUSHOTTAMPUR /240 /2025 ()	
244	D-ABLAPL/15921/2026	STATE OF ODISHA CHUNURAM SINGH VS	TARA PRASAD MOHAPATRA VS	// BALASORE VIGILANCE /68 /2017 ()	
245	D-ABLAPL/15923/2026	STATE OF ODISHA(VIG.) PRATAP SETHY @ PRATAP CHANDRA SETHI VS	PRASANTA KUMAR ROUTRAY VS	// NISCHINTAKOILI /164 /2026 ()	AOD20240000391C202600043
246	D-ABLAPL/15924/2026	STATE OF ODISHA DILLIP KUMAR ROUTRAY VS	PRASANTA KUMAR NANDA VS	// BHARATPUR PS /125 /2026 ()	
247	D-ABLAPL/15927/2026	STATE OF ODISHA SUSHANTA BARIK @ SUSANTA BARIK VS	APARESH BHOI VS	// /263 /2025 ()	AOR20220001814C202600014
248	D-ABLAPL/15930/2026	STATE OF ODISHA SAMBIT KUMAR JENA VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /266 /2026 ()	
249	D-ABLAPL/15933/2026	STATE OF ODISHA TINA @ SUSANT KUMAR BISWAL VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /266 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/15934/2026	ARPITA SAMAL VS SATAE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BAIDESWAR /122 /2026 () //	AOD20240000391C202600042
251	D-ABLAPL/15937/2026	MD. RIYAZUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /112 /2026 () //	
252	D-ABLAPL/15938/2026	PRASANT KUMAR BEHERA @ PINTU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 () //	
253	D-ABLAPL/15940/2026	SOUMYA RANJAN DHAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /160 /2024 () //	
254	D-ABLAPL/15941/2026	SUBHANKARA PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /278 /2026 () //	
255	D-ABLAPL/15943/2026	SHIBA NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NALCO /201 /2025 () //	
256	D-ABLAPL/15944/2026	SOUMYARANJAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NAYAGARH /155 /2026 () //	AOD20240000242C202600127
257	D-ABLAPL/15945/2026	SARATA BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /77 /2026 () //	
258	D-ABLAPL/15946/2026	SMARANIKA BHAL VS STATE OF ODISHA(EOW)	RAKESH KUMAR MALLICK VS	EOW,BHUBANESWAR /8 /2026 () //	
259	D-ABLAPL/15949/2026	SONU SALUJA @ KAPIL KUMAR SALUJA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /78 /2026 () //	AOR20220001487C202600078
260	D-ABLAPL/15951/2026	ASHOK SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /199 /2026 () //	AOR20220000263C202600036
261	D-ABLAPL/15952/2026	RABINDRA KUMAR BARAL	ACHYUTANANDA PATTANAIAK	PURI SADAR /263 /2026	AOD20240000586C202600153

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/15953/2026	MADHAB CHANDRA GHADEI	VIVEKANANDA JENA	ANANTPUR /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/15954/2026	MUNU KHAN	ACHYUTANANDA PATTANAİK	PHULBANI SADAR /224 /2025	AOD20240000586C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/15956/2026	MILLAN SAHANI	BISWABHUSAN DAS	TIRTOL /663 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/15957/2026	BALABHADRA PARIDA	DUSHMANTA KUMAR BISWAL	JODAPADAR /99 /2026	AOR20220001297C202600128
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/15958/2026	ALEKH SAHU @ ALEKHA SAHU	SURESH KUMAR JENA	TARBHA /182 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/15959/2026	MOHAN DILA	BARUNADITYA MOHAPATRA	BHASMA /175 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/15960/2026	SUBASISH MOHAPATRA	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /313 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/15963/2026	RANJIT KUMAR SAHOO @ BABLU	RABINDRA KUMAR PATNAİK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/15964/2026	GOLEKHA @ GOLEKH MALLICK @ GOLEKH MALIKPRAKASH CHANDRA DASH		PATKURA /99 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/15967/2026	ABINASH NAYAK	PRAKASH CHANDRA DASH	MARSHAGHAI /141 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/15968/2026	PADMALOCHAN SAHU	JAGABANDHU SAHU	SOHELLA /104 /2023	AOR20220001487C202600080
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :27/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/15969/2026	STATE OF ODISHA RASHMI RANJAN BHATTA VS	BRUNDABAN ROUT VS	// PIPLI /339 /2026 ()	
274	D-ABLAPL/15975/2026	STATE OF ODISHA SUSHIL KUMAR SABAR VS	HEMANTA KUMAR MUND VS	// JEYPORE VIGILANCE /7 /2026 ()	
275	D-ABLAPL/15976/2026	STATE OF ODISHA(VIG.) DIG DIGAL VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /250 /2025 ()	
276	D-ABLAPL/15979/2026	STATE OF ODISHA SANKIRTAN PANDEY VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /117 /2026 ()	
277	D-ABLAPL/15981/2026	STATE OF ODISHA HAREKRUSHNA SABAR VS	HEMANTA KUMAR MUND VS	// JEYPORE VIGILANCE /7 /2026 ()	
278	D-ABLAPL/15982/2026	STATE OF ODISHA(VIG.) SRIMAN NARENDRA SAMANTA VS	SWAGATA LAXMI SINHA VS	// DELANGA /95 /2026 ()	
279	D-ABLAPL/15983/2026	STATE OF ODISHA NRUSINGHA PARIDA @ NRUSINGHANATH PARIDA VS	IPSIT AUROBINDO ACHARYA VS	// BEGUNIA P.S. /178 /2026 ()	
280	D-ABLAPL/15984/2026	STATE OF ODISHA SOUDAMINI SABAR VS	HEMANTA KUMAR MUND VS	// JEYPORE VIGILANCE /7 /2026 ()	
281	D-ABLAPL/15987/2026	STATE OF ODISHA(VIG.) HEMANTA RANA VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /126 /2026 ()	
282	D-ABLAPL/15988/2026	STATE OF ODISHA VENKENTESWAR DASH VS	BRUNDABAN ROUT VS	// PARLAKHEMUNDI /218 /2025 ()	
283	D-ABLAPL/15989/2026	STATE OF ODISHA JAYANTI MAHARI @ JAYASHREE MAHARI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// RAMACHANDI /98 /2026 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :27/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/15990/2026	SUDEEP KUMAR MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PIPLI /83 /2026 () //	
285	D-ABLAPL/15993/2026	ABHAY @ AVAYA KUMAR JENA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	BERHAMPUR /61 /2026 () //	
286	D-ABLAPL/15994/2026	CHANDRA DEHURI @ CHANDRAMANI NAIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BAUNISUNI /239 /2025 () //	AOR20220001582C202600001
287	D-ABLAPL/15997/2026	MIR SAJID VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /279 /2026 () //	AOR20220001582C202600002
288	D-ABLAPL/15998/2026	BASANTI ROUT VS STATE OF ODISHA	SANATAN DAS VS	KHUNTUNI /194 /2025 () //	AOD20250000022C202600005
289	D-ABLAPL/16002/2026	PRIYANKA MALIK VS State Of Odisha	HAREKRUSHNA DASH VS	// () //	AOD20240000001C202600052

ORISSA HIGH COURT

MISC CASES FILED on :27/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/8600/2000 OJC/8600/2000	SMT.JAMBU LENKA MP		10/2026
2	D-ADMLS/21507/2026 ADMLS/1/2026	TRESTA INTERNATIONAL FZE MP	ISHWAR MOHANTY	15/2026
3	D-JCRLA/19/2022 JCRLA/19/2022	D.BULEYA@D.LAXMI@D.LAXMAN MP	M/S.BASUDEV PUJARI,B.K.NAYAK,P.A.PANDA,MS.RITA SINGH	136/2026
4	D-CRLMP/15908/2026 CRLMP/ /	MEENAKSHI HOTA MP	PRANAB RANJAN CHHATOI	144/2026
5	D-TRP(C)/24834/2026 TRP(C)/ /	LIPSA MOHANTY MP	PRAVAT KUMAR MOHANTY	189/2026
6	D-TRP(C)/24847/2026 TRP(C)/ /	HASYESWARI MAJHI MP	ABHAYA KUMAR SHARMA	190/2026
7	D-RPFAM/24829/2026 RPFAM/ /	MUNU ROHIDAS MP	SANJEEV UDGATA	226/2026
8	D-RPFAM/24845/2026 RPFAM/ /	ROHIT KUMAR DAS MP	BIRAJA PRASAD TRIPATHY (SR. ADV.)	227/2026
9	D-RVWPET/24828/2026 RVWPET/ /	AJIT KUMAR SINGH BABU MP	SASWATI MOHAPATRA	278/2026
10	D-MATA/21061/2026 MATA/ /	JAWAHARLAL NAYAK MP	IN PERSON	333/2026
11	D-CONTC/13616/2026 CONTC/1884/2026	SUDHIR KUMAR LENKA MP	SRIKANTA MAHUNTA, N.K.JENA	377/2026
12	D-BLAPL/6870/2026 BLAPL/2269/2026	BABU MAHARANA MP	SANTOSH KUMAR MAHANTY	393/2026
13	D-BLAPL/15605/2026 BLAPL/5312/2026	DILLIP KUMAR NAIK MP	PRAVAT KUMAR NAYAK	394/2026
14	D-BLAPL/9695/2026 BLAPL/ /	SHYAMAL PRADHAN MP	PRADIP KUMAR MALLICK	395/2026
15	D-BLAPL/15971/2026 BLAPL/ /	ANNA @ ANADI CHARAN SAHOO MP	PRAKASH CHANDRA DASH	396/2026
16	D-CRLREV/15879/2026 CRLREV/ /	LAMBODAR DANDASENA MP	DIGAMBARA MISHRA	641/2026
17	D-RSA/23885/2026 RSA/275/2026	JAYAKRUSHNA BEHERA MP	RAICHARAN MOHAPATRA	869/2026
18	D-RSA/24822/2026 RSA/ /	SAROJ KUMAR BARDHAN MP	SOURAV SUMAN BHUYAN	870/2026
19	D-RSA/24822/2026 RSA/ /	SAROJ KUMAR BARDHAN MP	SOURAV SUMAN BHUYAN	871/2026
20	D-FAO/24812/2026 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	PRANOD KUMAR TRIPATHY	892/2026
21	D-FAO/24867/2026 FAO/ /	PRANABA PRASAD PANDA MP	SUBHADUTTA ROUSTRAY	893/2026
22	D-FAO/24869/2026 FAO/ /	SUSANTA KUMAR SAHU MP	SUBHADUTTA ROUSTRAY	894/2026
23	D-FAO/24870/2026 FAO/ /	GOURISHANKAR BEHERA MP	SUBHADUTTA ROUSTRAY	895/2026
24	D-FAO/24879/2026 FAO/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	896/2026
25	D-FAO/24879/2026 FAO/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	897/2026
26	D-ABLAPL/18084/2025	PADMALAVA @ PADMANABHA ROUT		

	ABLAPL/7444/2025	MP		913/2026
27	D-ABLAPL/7867/2026	BIJAYALAXMI ROUT		
	ABLAPL/3529/2026	MP		914/2026
28	D-ABLAPL/13319/2023	SANTOSH DAS	SANJIB KUMAR BHANJADEO	
	ABLAPL/13319/2023	MP		915/2026
29	D-ABLAPL/12607/2026	DIPU BEHERA @ DEEPAK BEHERA		
	ABLAPL/4993/2026	MP		916/2026
30	D-CMP/24854/2026	DHARANIDHAR MAHANA	AMIT PRASAD BOSE	
	CMP/ /	MP		1037/2026
31	D-CMP/24866/2026	AFSANA BIBI	AMIT PRASAD BOSE	
	CMP/ /	MP		1038/2026
32	D-CMP/24874/2026	NALLA RADHA	AMIT PRASAD BOSE	
	CMP/ /	MP		1039/2026
33	D-CMP/24880/2026	JAGAT KUMAR KAR	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		1040/2026
34	D-CMP/24891/2026	CHANDRAKANT TIRKEY	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1041/2026
35	D-MACA/22084/2026	SANGHAMITRA SAHOO	KAPILA CHARAN NAYAK	
	MACA/520/2026	MP		1268/2026
36	D-MACA/20722/2026	DIVISIONAL MANAGER,M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.		
	MACA/521/2026	MP		1269/2026
37	D-MACA/24917/2026	THE MANAGER, LEGAL, TATA AIG GENERAL INSURANCE CO LTD., BHUBANESWAR		
	MACA/ /	MP		1270/2026
38	D-MACA/24930/2026	RABINDRA PANDA	DEBASISH PATNAIK	
	MACA/ /	MP		1271/2026
39	D-CRLMC/15906/2026	NARAYAN JENA	RABI NARAYAN PANDA	
	CRLMC/ /	MP		1383/2026
40	D-CRLMC/15929/2026	CHARULATA @ TARULATA MANDHATA	AMIT PRASAD BOSE	
	CRLMC/ /	MP		1384/2026
41	D-CRLMC/15939/2026	BABAJI JENA	GYANENDRA KUMAR TRIPATHY	
	CRLMC/ /	MP		1385/2026
42	D-CRLMC/15973/2026	SUDHANSU SEKHAR JENA	JAYASINGH BEHERA	
	CRLMC/ /	MP		1386/2026
43	D-CRLMC/15973/2026	SUDHANSU SEKHAR JENA	JAYASINGH BEHERA	
	CRLMC/ /	MP		1387/2026
44	D-CRLMC/15992/2026	LAXMIDHAR KHUNTIA	SUKANTA KUMAR DALAI	
	CRLMC/ /	MP		1388/2026
45	D-CRLA/15881/2026	KRITIBAS @ KRUTIBAS BANDHA	PRATIK DASH	
	CRLA/ /	MP		1425/2026
46	D-CRLA/15881/2026	KRITIBAS @ KRUTIBAS BANDHA	PRATIK DASH	
	CRLA/ /	MP		1426/2026
47	D-CRLA/21789/2025	SANTANU JENA@SUKUTA	PRAVAT KUMAR DAS	
	CRLA/875/2025	MP		1427/2026
48	D-CRLA/15918/2026	RABINDRA BHOI	MANOJ KUMAR PANDA	
	CRLA/ /	MP		1428/2026
49	D-CRLA/15918/2026	RABINDRA BHOI	MANOJ KUMAR PANDA	
	CRLA/ /	MP		1429/2026
50	D-CRLA/15918/2026	RABINDRA BHOI	MANOJ KUMAR PANDA	
	CRLA/ /	MP		1430/2026
51	D-WA/24923/2026	ORISSA STATE WAREHOUSING CORPORATION, BBSR	IRONABESRA KUMAR MOHANTY	
	WA/ /	MP		1908/2026
52	D-WA/24923/2026	ORISSA STATE WAREHOUSING CORPORATION, BBSR	IRONABESRA KUMAR MOHANTY	
	WA/ /	MP		1909/2026
53	D-WP(C)/24794/2026	NIRUPAMA SAHOO	SAHASRA JYOTI NANDA	
	WP(C)/ /	MP		10285/2026
54	D-WP(C)/24797/2026	AMRUTI BEURA @ AMRUTI MANJARI BEURA	HRUDANANDA MOHAPATRA	
	WP(C)/17126/2026	MP		10286/2026
55	D-WP(C)/24798/2026	GYANARANJAN DHAL	NIRANJAN LENKA	
	WP(C)/17178/2026	MP		10287/2026
56	D-WP(C)/11449/2026	HARISH CHANDRA MOHANTY	RAMANI RANJAN MOHANTY	
	WP(C)/8656/2026	MP		10288/2026
57	D-WP(C)/24801/2026	BIJAYA KUMAR ROUT	PRASANTA KUMAR SATAPATHY	
	WP(C)/17147/2026	MP		10289/2026

58	D-WP(C)/24802/2026 WP(C)/ /	SRIKANTA CHANDRA SAMAL MP	SUSHANTA KUMAR MISHRA	10290/2026
59	D-WP(C)/24804/2026 WP(C)/17120/2026	SUBODHA KUMAR BAL MP	PRASANTA KUMAR SATAPATHY	10292/2026
60	D-WP(C)/1860/2026 WP(C)/1578/2026	ARATI SWAIN MP		10293/2026
61	D-WP(C)/24805/2026 WP(C)/17121/2026	NIRANJAN MOHANTY MP	PRASANTA KUMAR SATAPATHY	10294/2026
62	D-WP(C)/24543/2026 WP(C)/ /	KALUCHARAN NAYAK MP	PRABHAKAR SABAT	10295/2026
63	D-WP(C)/24809/2026 WP(C)/17151/2026	NALU PATRA MP	PRASANTA KUMAR SATAPATHY	10296/2026
64	D-WP(C)/24542/2026 WP(C)/ /	BISWAJIT SAHOO MP	PRABHAKAR SABAT	10297/2026
65	D-WP(C)/24808/2026 WP(C)/ /	SANTOSH KUMAR NAYAK MP	SAMAPIKA MISHRA	10298/2026
66	D-WP(C)/24539/2026 WP(C)/ /	NARAYANA CHANDRA JENA MP	PRABHAKAR SABAT	10299/2026
67	D-WP(C)/24811/2026 WP(C)/17129/2026	CHITRASEN PATRA MP	PRASANTA KUMAR SATAPATHY	10300/2026
68	D-WP(C)/8344/2026 WP(C)/6483/2026	M/S SWAGATAM, BHUBANESWAR MP	DILLIP KUMAR SAHOO	10301/2026
69	D-WP(C)/24815/2026 WP(C)/17172/2026	HIMANSU RANJAN MISHRA MP	KOUSIK ANANDA GURU	10302/2026
70	D-WP(C)/24817/2026 WP(C)/ /	MUKESH BATHRE MP	TANMAY MISHRA	10303/2026
71	D-WP(C)/19632/2026 WP(C)/14790/2026	LAXMIDHAR ROURAY MP	SOURAV SUMAN BHUYAN	10304/2026
72	D-WP(C)/24820/2026 WP(C)/ /	NABAKRUSHNA DAS MP	SANDHYA RANI PARIDA	10305/2026
73	D-WP(C)/24821/2026 WP(C)/17173/2026	LAKSHMAN CHHATOI MP	DIGANTA DAS	10306/2026
74	D-WP(C)/24800/2026 WP(C)/ /	PRADIPTA KUMAR BEHERA MP	BIRAJA PRASANNA DAS	10307/2026
75	D-WP(C)/55428/2025 WP(C)/887/2026	SARAT KUMAR BADJENA @ SARAT CHANDRA MP	MURTI PRASAD BOSE	10308/2026
76	D-WP(C)/19644/2026 WP(C)/13672/2026	BHABANI SHANKAR MAHANTA MP	BIDYADHAR MANSING	10309/2026
77	D-WP(C)/24825/2026 WP(C)/ /	JAY PRAKASH SAHOO MP	SAMVIT MOHANTY	10310/2026
78	D-WP(C)/24826/2026 WP(C)/ /	CHANDRAKANTA RATH MP	NIRANJAN SINGH (1)	10311/2026
79	D-WP(C)/4905/2026 WP(C)/4199/2026	SAMANTA MADHABANANDA MAHAPATRA MP	SOURAV DAS	10312/2026
80	D-WP(C)/24836/2026 WP(C)/ /	KARUNAKAR MUNDA MP	BHOJARAJ SETH	10313/2026
81	D-WP(C)/5187/2012 WP(C)/5187/2012	M/S.GMR KAMALANGA MP	M/S.SATYAJIT MOHANTY	10314/2026
82	D-WP(C)/5186/2012 WP(C)/5186/2012	M/S.GMR KAMALANGA MP	M/S.SATYAJIT MOHANTY	10315/2026
83	D-WP(C)/24839/2026 WP(C)/ /	ADAPA HARI PRASAD MP	SHASHI BHUSAN JENA	10316/2026
84	D-WP(C)/24813/2026 WP(C)/17166/2026	SURENDRA KUMAR BEURA MP	SANGRAM KESHARI MISHRA	10317/2026
85	D-WP(C)/24841/2026 WP(C)/ /	CHANDAN BHARATI MP	SHASHI BHUSAN JENA	10318/2026
86	D-WP(C)/24842/2026 WP(C)/ /	RASHMITA KHUNTIA MP	SHASHI BHUSAN JENA	10319/2026
87	D-WP(C)/31372/2025 WP(C)/21961/2025	SUBHAS KHUNTIA MP	CHITRASEN PARIDA	10320/2026
88	D-WP(C)/31237/2025 WP(C)/21912/2025	RAHASA CHANDRA KHUNTIA MP	CHITRASEN PARIDA	10321/2026
89	D-WP(C)/24848/2026	K. DILISWAR RAO	SHASHI BHUSAN JENA	

	WP(C)/ /	MP		10322/2026
90	D-WP(C)/24850/2026	PUNA CHANDRA RANA	ASTAMI TANDIA	
	WP(C)/ /	MP		10323/2026
91	D-WP(C)/31377/2025	RENUBALA KHUNTIA	CHITRASEN PARIDA	
	WP(C)/21982/2025	MP		10324/2026
92	D-WP(C)/24849/2026	MANOJ KUMAR PARIMANIK	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		10325/2026
93	D-WP(C)/31662/2025	RAMESH CHANDRA KHUNTIA	CHITRASEN PARIDA	
	WP(C)/23760/2025	MP		10326/2026
94	D-WP(C)/32271/2025	KAILASH CHANDRA KHUNTIA	CHITRASEN PARIDA	
	WP(C)/23820/2025	MP		10327/2026
95	D-WP(C)/32774/2025	BILASINI SAHOO	CHITRASEN PARIDA	
	WP(C)/23243/2025	MP		10328/2026
96	D-WP(C)/24855/2026	ANITA NAG	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		10329/2026
97	D-WP(C)/24858/2026	SRADHANJALI PATTANAİK	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		10330/2026
98	D-WP(C)/33270/2020	PURUSOTTAM DALABEHERA	GYANA RANJAN SETHI	
	WP(C)/33270/2020	MP		10331/2026
99	D-WP(C)/24861/2026	ABHISEK BISWAL	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		10332/2026
100	D-WP(C)/24864/2026	PRABHAT MARTHA	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		10333/2026
101	D-WP(C)/24861/2026	ABHISEK BISWAL	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		10334/2026
102	D-WP(C)/24865/2026	RAJU SAHU	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		10335/2026
103	D-WP(C)/24861/2026	ABHISEK BISWAL	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		10336/2026
104	D-WP(C)/24873/2026	JAYANTI BEHERA	RAJESH RANJAN SAHOO	
	WP(C)/17170/2026	MP		10337/2026
105	D-WP(C)/24853/2026	SHREEKANTA MISHRA	ASTAMI TANDIA	
	WP(C)/ /	MP		10338/2026
106	D-WP(C)/24871/2026	JINDALSTEEL LTD., (FORMERLY KNOWN AS JINDALSTEEL AND POWER LTD.)	NISHA, ANGUL	
	WP(C)/ /	MP		10339/2026
107	D-WP(C)/24877/2026	MANOHAR @ MANUAR BUX	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		10340/2026
108	D-WP(C)/24878/2026	ODISHA STATE WAREHOUSING CORPORATION	IRONABHENDRA KISHOR MOHANTY	
	WP(C)/ /	MP		10341/2026
109	D-WP(C)/24885/2026	ANANTA SAMAL	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		10342/2026
110	D-WP(C)/24888/2026	PURUSOTTAM SAHOO	GYANENDRA CHANDRA SWAIN	
	WP(C)/ /	MP		10343/2026
111	D-WP(C)/24856/2026	LAXMIDHAR SAHOO	PRABHAKAR SABAT	
	WP(C)/ /	MP		10344/2026
112	D-WP(C)/24892/2026	DEVASIS PATNAİK	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		10345/2026
113	D-WP(C)/24894/2026	RAJANEE @ RAJANI NAIK	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		10346/2026
114	D-WP(C)/24897/2026	SATYA PRAKASH SAMAL	ARIJEET MISHRA	
	WP(C)/ /	MP		10347/2026
115	D-WP(C)/24899/2026	YUDHIISTHIRA MAHANANDA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		10348/2026
116	D-WP(C)/24901/2026	JOGAPITHA KAPILASH DEBASABHA, DHENKANAL	KANAKI MISHRA	
	WP(C)/ /	MP		10349/2026
117	D-WP(C)/24859/2026	SARAT KUMAR BEHERA	MANAS PATI	
	WP(C)/ /	MP		10350/2026
118	D-WP(C)/12884/2026	BRAJA KISHOR PANI		
	WP(C)/9671/2026	MP		10351/2026
119	D-WP(C)/12880/2026	SURENDRA NATH NAHAK		
	WP(C)/9785/2026	MP		10352/2026
120	D-WP(C)/12879/2026	MAHENDRA KUMAR BISWAL		
	WP(C)/9666/2026	MP		10353/2026

121	D-WP(C)/24916/2026 WP(C)/ /	HITANSHU KUMAR MOHANTA MP	SOMANATH MISHRA	10354/2026
122	D-WP(C)/24903/2026 WP(C)/ /	NADA NAIK MP	SOUMYAJYOTI BISWAL	10355/2026
123	D-WP(C)/12910/2026 WP(C)/9685/2026	RAGHUNATH ROUT MP		10356/2026
124	D-WP(C)/24863/2026 WP(C)/ /	SANGITA BHOL MP	ALOK KUMAR MOHAPATRA	10357/2026
125	D-WP(C)/24918/2026 WP(C)/ /	CHINMAYEE DAS MP	HRUDANANDA MOHAPATRA	10358/2026
126	D-WP(C)/24910/2026 WP(C)/ /	KARTIK NAYAK MP	SOUMYAJYOTI BISWAL	10359/2026
127	D-WP(C)/24919/2026 WP(C)/ /	KUNA CHHACHAN MP	SOUMYA JYOTI BISWAL	10360/2026
128	D-WP(C)/24921/2026 WP(C)/ /	NILAMANI SWAIN MP	HRUDANANDA MOHAPATRA	10361/2026
129	D-WP(C)/24920/2026 WP(C)/ /	MAMATA SWAIN MP	SOUMYAJYOTI BISWAL	10362/2026
130	D-WP(C)/24922/2026 WP(C)/ /	PITABAS CHHURA MP	SOUMYA JYOTI BISWAL	10363/2026
131	D-WP(C)/24906/2026 WP(C)/ /	BISWAJIT PRASAD BHOL MP	ALOK KUMAR MOHAPATRA	10364/2026
132	D-WP(C)/24924/2026 WP(C)/ /	SARAT KUMAR BISWAL @ PRADHAN MP	SUDHANSU SEKHAR JENA	10365/2026
133	D-WP(C)/24907/2026 WP(C)/ /	RISHABH PRASAD MP	ALOK KUMAR MOHAPATRA	10366/2026
134	D-WP(C)/24926/2026 WP(C)/ /	PURNA CHANDRA PATRA MP	SUKANTA KUMAR DALAI	10367/2026
135	D-WP(C)/24927/2026 WP(C)/ /	MURSID ALI SHA MP	SUKANTA KUMAR DALAI	10368/2026
136	D-WP(C)/24928/2026 WP(C)/ /	ANTARYAMI PATTNAIK MP	MANOJ KUMAR PATI	10369/2026
137	D-WP(C)/24929/2026 WP(C)/ /	JUBULA KUMAR JETHY @ JETHI MP	SUKANTA KUMAR DALAI	10370/2026
138	D-WP(C)/24931/2026 WP(C)/ /	SUSHANT KUMAR MOHARANA MP	SUKANTA KUMAR DALAI	10371/2026
139	D-WP(C)/24932/2026 WP(C)/ /	ALOK KUMAR RATHA MP	AVIJIT PAL	10372/2026
140	D-WP(C)/24912/2026 WP(C)/ /	BIJAYA KUMAR NAYAK MP	ALOK KUMAR MOHAPATRA	10373/2026
141	D-WP(C)/24935/2026 WP(C)/ /	FAKIRA SAHOO MP	ALOK KUMAR MOHAPATRA	10374/2026
142	D-WP(C)/24937/2026 WP(C)/ /	MANJULATA MALLIK MP	DEBADUTTA KANUNGO	10375/2026
143	D-WP(C)/24938/2026 WP(C)/ /	SUKADEV SAHU MP	PRABHAKAR SABAT	10376/2026
144	D-WP(C)/24939/2026 WP(C)/ /	M/S ORIENTAL SECURITY SERVICE MP	KISHORE KUMAR MISHRA	10377/2026
145	D-WP(C)/24940/2026 WP(C)/ /	SRIKANTA SAHOO MP	ALOK KUMAR MOHAPATRA	10378/2026